

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**STARRED QUESTION NO 379**  
**ANSWERED ON 28<sup>TH</sup> MARCH, 2017**

DEVELOPMENT OF FPI

**\*379. SHRI KONAKALLA NARAYANA RAO :**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the Government has undertaken any survey/study to estimate the requirement of food processing facilities in various States including Andhra Pradesh and if so, the details and the outcome thereof;
- (b) whether there is a gap in the requirement and the potential development of food processing industries in various parts in Andhra Pradesh and if so, the details thereof; and
- (c) the scheme launched and steps taken/proposed to be taken by the Government to provide the required facilities for development of food processing industries in Andhra Pradesh?

**ANSWER**

THE MINISTER OF FOOD PROCESSING INDUSTRIES  
(SMT. HARSIMRAT KAUR BADAL)

- (a) to (c): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO.\*379 FOR ANSWER ON 28<sup>th</sup> March 2017 REGARDING DEVELOPMENT OF FPI**

- (a): No Madam, Ministry of Food Processing Industries (MoFPI) has not undertaken any such survey/study.
- (b): Does not arise.
- (c): MoFPI has been implementing various central sector schemes for development of Food Processing Industries in the country including Andhra Pradesh. The major schemes are as follows:-
- i. Mega Food Parks Scheme.
  - ii. Scheme for Integrated Cold chain and Value addition Infrastructure
  - iii. Scheme for Setting up/Modernization of Abattoirs
  - iv. Scheme of Technology Upgradation/ Setting up/ Modernization/ Expansion of Food Processing Industries (TUS).  
[Under TUS, committed/spillover liabilities of cases received up to end of 11<sup>th</sup> Plan are being considered by MoFPI for sanction of Grant-in-aid during the 12<sup>th</sup> Plan as per availability of funds and merit of proposals.]
- The total number of projects assisted by MoFPI in Andhra Pradesh under the above schemes is at **Annexure**

**Annexure**

<b>Sr. No.</b>	<b>Name of the Scheme</b>	<b>No. of projects assisted</b>	<b>Details</b>
1	Mega Food Parks Scheme	<b>3</b>	1. Andhra Pradesh Industrial Infrastructure Corporation, Krishna 2. Srini Food Park Pvt. Ltd., Chitoor. 3. Godavari Mega Aqua Park Pvt. Ltd., West Godavari
2	Scheme for Integrated Cold chain and Value addition Infrastructure	<b>2</b>	1. Synthite Industries, Guntoor. 2. Nikanti Seafoods Ltd., East Godavari.
3	Scheme for Setting up/Modernization of Abattoirs	<b>1</b>	1. Greater Vishakhapatnam Municipal Corporation under PPP mode with Vizag Food Pvt. Ltd., Vishakhapatnam
4	Scheme of Technology Upgradation/ Setting up/ Modernization/ expansion of Food Processing Industries(TUS)	<b>586</b>	Committed/spillover liabilities of cases received up to end of 11 <sup>th</sup> Plan.